

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (C) No(s). 31497/2014

MEHENDRA PANDIT (D) THRO. HIS LRS BADRI PANDEY Petitioner(s)

VERSUS

BABUA KOERI AND ORS Respondent(s)
(with appln. (s) for c/delay in filing SLP)

Date : 09/02/2015 This petition was called on for hearing today.

For Petitioner(s) Ms. Swati Chandra, Adv.
Mr. Akhilesh Kumar Pandey, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E RAwait the return of the service of notice already issued to
the respondents.
List again on 17.4.2015.(M K HANJURA)
Registrar

MG

Signature Not Verified

Digitally signed by
Madhu Grover
Date: 2015.02.10
16:28:47 IST
Reason: